

**GUJARAT INDUSTRIES**

P.O.: Ranoli - 391 350, Dist. Gandhinagar
Phone No.: (0265) 2232768, Fax: 2232769
Email : investors@gipcl.com, Web : www.gipcl.com
CIN : L99999GJ1985

NOTICE OF SPECIAL WINDOW FOR DEMATERIALIZATION OF PHYSICAL SHARES

Notice is hereby given that pursuant to HO/38/13/11(2)2026-MIRSD-POD/1/3750/2026 another Special Window is open for re-lodging Physical Shares that were lodged before April 01, 2026 returned/ not attended due to deficiencies in any other reasons.

This Special Window shall be open for a period from February 05, 2026 to February 04, 2027 for transfer deeds were executed prior to April 01, 2026 whether or not lodged before April 01, 2026 certificate is available.

Kindly note that during this window, all re-lodging in dematerialized (demat) form and shall be valid for one year from the date of registration of transfer deed transferred/lien - marked/ pledged during the Special Window. For more details, kindly refer weblink of the Special Window i.e. <https://www.gipcl.com/notice-for-special-window-dematerialisation-of-physical-securities.aspx>

In case of queries, concerned shareholders may contact the Company through an e-mail at investors@gipcl.com or Company i.e. MUFG Intime India Private Limited vadodara@in.mfpm.com

For Gujarat Industries Power Co. Ltd.

Date : 20th March 2026

CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST ("EOI") PUBLISHED ON 09.02.2026 AND CORRIGENDUM DATED 23.02.2026 FOR BOXCOWORLD PRIVATE LIMITED

With reference to the FORM G published on 09.02.2026 and corrigendum published on 23.02.2026 in the matter of Boxcoworld Pvt Ltd., it is hereby informed that the timelines for submission of EOI has been further extended and the revised timelines for the same are as follows:

Particulars	Revised Timelines
Last date for receipt of expression of interest	Monday, 23 March, 2026 (Mandatory through email) Tuesday, 24 March, 2026 (Original in physical form at the office of the RP)
Date of issue of provisional list of prospective resolution applicants	Thursday, 2 April, 2026
Last date for submission of objections to provisional list	Tuesday, 7 April, 2026
Date of issue of final list of prospective resolution applicants	Monday, 13 April, 2026

Note: All other terms shall remain same. For More details please refer to detailed EOI comprising the Eligibility Criteria, which may be obtained by email to clrp.boxcoworld@gmail.com or can be obtained from the website of IPE - <https://arck.in/>

Sd/-
Anil Kohli, Authorised Signatory & Designated Partner of ARCK Resolution Professionals LLP

Date: 21.03.2026
Place: New Delhi
Resolution Professional of Boxcoworld Private Limited
Reg No.: IBBI/PE-0030/PA-1/2022-23/50013
AFA Valid Upto: 31.12.2026
Address: 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001
Contact: 011-45101111 / 40078344

THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY AND IS NOT A PROSPECTUS ANNOUNCEMENT. THIS DOES NOT CONSTITUTE AN INVITATION OR OFFER TO ACQUIRE, PURCHASE OR SUBSCRIBE TO SECURITIES. THIS PUBLIC ANNOUNCEMENT IS NOT INTENDED FOR PUBLICATION OR DISTRIBUTION DIRECTLY OR INDIRECTLY OUTSIDE INDIA.

CAPFIN INDIA LIMITED

Regd. Office: 6th Floor, VB Capitol Building, Range Hills Road, Opp. Hotel Symphony, Bhoslenagar, Shivajinagar, Pune, Maharashtra, India, 411007;
Email: compliance@capfinindia.in | CIN: L74999PN1992PLC243323
Contact No.: 9665523806 | Website: www.capfinindia.in

CORRIGENDUM TO THE NOTICE OF POSTAL BALLOT

This is with reference to the Notice of Postal Ballot issued to the Members of Capfin India Limited ("Company") on February 20, 2026, in compliance with the provisions of the Companies Act, 2013 ("the Act"), the rules framed thereunder, and applicable circulars issued by the Ministry of Corporate Affairs ("MCA") and Securities and Exchange Board of India ("SEBI") (collectively referred to as "the Circulars") and on-going remote e-voting commenced from Saturday, February 21, 2026 at 09:00 AM (IST) and will conclude on Sunday, March 22, 2026 at 05:00 PM (IST).

The corrigendum is being issued to inform the Members of the Company about following modification(s) and update(s) that have been made in the Notice of Postal Ballot and the Explanatory Statement thereto, dated February 20, 2026:

'Relevant Date' mentioned in the Postal Ballot Notice as **February 19, 2026** should be read as **February 20, 2026**.

Accordingly, the relevant portions of the Postal Ballot Notice and the Explanatory Statement thereto, shall stand modified and be read as under:

- Page no. 4 point no. (ii) - "....Preferential Allotment of Equity Shares is February 20, 2026...."
- Page no. 16 point no. e) - "....SEBI ICDR Regulations, is Friday, February 20, 2026...."

The Corrigendum is being sent electronically to all the members whose e-mail IDs are registered with the Company/ Indus ShareShree Private Limited / Depositories. The said Corrigendum is being made available on the Company's website at www.capfinindia.in and the website of the BSE Limited at www.bseindia.com, where equity shares of the Company are listed.

This Corrigendum shall form an integral part of the original Postal Ballot Notice and is to be read in conjunction therewith. All other contents of the Postal Ballot Notice, save and except as amended or clarified through Corrigendum issued by the Company, shall remain unchanged.

For Capfin India Limited

Sd/-
Place: Pune
Date: March 21, 2026

Neeraj Kumar Patil
Company Secretary and Compliance Officer
Mem. No. 67632

Ambuja Cement**अंबुजा सीमेंट्स लिमिटेड (एसीएल)**

पंजीकृत कार्यालय: "अदाणी कॉर्पोरेट हाउस", शांतिग्राम,
वैष्णो देवी सर्कल के पास, एस.जी. हाईवे, खोडियार,
अहमदाबाद-382421, गुजरात, भारत.

अदाणी पावर लिमिटेड (एपीएल) के तापीय विद्युत संयंत्रों (टीपीपी) से
सीमित नीलामी हेतु सूचना वित्तीय वर्ष 2026-27

विद्युत मंत्रालय (एमओपी) द्वारा दिनांक 30 जनवरी 2026 को
जारी संख्या 9/8/2024-SI. Th. के अंतर्गत दिशानिर्देशों का अनुपालन

अदाणी पावर लिमिटेड अपनी सहायक कंपनियों सहित अपने तापीय विद्युत संयंत्रों से निर्गत होने वाली
'ऐश' (राख) हेतु उन पात्र सूक्ष्म एवं लघु उद्यमों (एमएसई) तथा स्थानीय एमएसई/स्थानीय
उपयोगकर्ताओं से अभिलेखि पत्र (ईओआई) आमंत्रित किए जाते हैं, जो ऐश-आधारित उत्पादों के
निर्माण में संलग्न हैं एवं जिनके पास सीपीसीबी/एसपीसीबी द्वारा जारी वैध 'संचालन की सहमति'
(सीटीओ) अथवा वैध एमएसई/उद्यम पंजीकरण प्रमाणपत्र तथा 'स्थानीय उपयोगकर्ता' (ईओआई
सहित) की मान्यता हो।

इच्छुक पक्षों से अनुरोध है कि वे अपनी वार्षिक आवश्यकता (मीट्रिक टन में), फर्म/कंपनी के संपूर्ण
विवरण सहित, नीचे दिए गए ईमेल पते पर दिनांक 24.03.2026, 18:00 बजे तक अवश्य प्रेषित करें।

ईमेल आईडी: forwardauction.gcc@adani.com

विस्तृत नियम एवं शर्तें हमारी नीलामकर्ता वेबसाइट www.auctionit.in पर उपलब्ध हैं। इच्छुक पक्षों को
नीलामीकर्ता के साथ स्वयं को पंजीकृत करना होगा।

यदि कोई शुद्धि-पत्र, परिशिष्ट, संशोधन, समय-विस्तार आदि होगा, तो उसे वेबसाइट
www.adanipower.com पर कमर्शियल टैब के अंतर्गत अद्यतन किया जाएगा। कोई भी शुद्धि-पत्र प्रेस
में प्रकाशित नहीं किया जाएगा।

सभी इच्छुक अथवा अर्हताप्राप्त उपयोगकर्ताओं को ई-नीलामी की तिथि की सूचना ईमेल के माध्यम से
दी जाएगी।

फॉर्म ए**सार्वजनिक सूचना**

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड के विनियम 6 के अंतर्गत)
(कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

सुप्रीम अहमदनगर करमाला टैंगुनी टोलवेज
प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

प्रारंभिक विवरण

1. कॉर्पोरेट देनदार का नाम	सुप्रीम अहमदनगर करमाला टैंगुनी टोलवेज प्राइवेट लिमिटेड
2. कॉर्पोरेट के निगमन की तिथि	29.11.2010
3. प्राधिकरण जिसके तहत कॉर्पोरेट देनदार निगमित/पंजीकृत है	कंपनी रजिस्ट्रार, हरियाणा,
4. कॉर्पोरेट देनदार की कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान संख्या	U45203HR2010PTC045531
5. कॉर्पोरेट देनदारों के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	510, 5वीं मंजिल, एबीडब्ल्यू टॉवर, इफको चौक, एम जी रोड, गुडगांव, हरियाणा-122002
6. कॉर्पोरेट देनदार के संबंध में दिवाला प्रारंभ होने की तिथि	19-03-2026
7. दिवाला समाधान प्रक्रिया के बंद होने की अनुमानित तिथि	15-09-2026
8. अंतरिम समाधान पेशेवर के रूप में कार्य करने वाले दिवाला पेशेवर का नाम और पंजीकरण संख्या	राजेश बुनडुनवाला पंजीकरण संख्या: IBB/I/PA-003/IP-N00457

CAPRI
GLOBAL CAPITAL LTD

सीआयएन नं.: U65990MH2006PLC161153

पंजीकृत कार्यालय: 402, टॉवर ए, पेनिन्सुला बिजनेस पार्क, सेनापती बापट मार्ग, लोअर पोल, मुंबई - 400 093.
वेबसाइट: www.capri loans.com दूर. सं.: +९१ २२ ४०८८८१०० फैक्स सं.: +९१ २२ ४०८८८१६०

सूचना

सूचना दी जा रही है कि, कंपनी निम्न स्थान पर स्थित अपनी शाखाएं बंद कर रही है.

शाखा का नाम	पता	बंद होने की तिथि	हेतु
अलीगढ़ -एमएल	दुसरा तल, सिविल अस्पताल के ऊपर, रामघाट रोड, कॉम्री एमएसएमई एंड होम लोन के आगे, अलीगढ़, जिला अलीगढ़, उत्तर प्रदेश, पिनकोड - २०२००९.	दि. ०५.०५.२०२६	नए स्थान पर स्थानांतरण

कॉम्री स्लोबल कपिटल लिमिटेड के लिए

हस्ता/-

(पेशेवर पंजन धनु)

कंपनी सचिव

स्थान: उत्तर प्रदेश
तिथि: २१.०३.२०२६

बॉक्सकोवर्ल्ड प्राइवेट लिमिटेड

के संबंध में दिनांक 09.02.2026 और शुद्धिपत्र दिनांक 23.02.2026 को प्रकाशित
अभिलेख की अभिव्यक्ति ("ईओआई") के लिए आमंत्रण का शुद्धिपत्र

बॉक्सकोवर्ल्ड प्राइवेट लिमिटेड के मामले में दिनांक 09-02-2026 को प्रकाशित प्रपत्र "जी" और दिनांक 23.02.2026 को प्रकाशित शुद्धिपत्र के संदर्भ में, यह सूचित किया जाता है कि ईओआई जमा करने की समयसीमा आगे बढ़ा दी गई है और इसके लिए संशोधित समयसीमा निम्नानुसार है:

विवरण	संशोधित समयसीमा
अभिलेख की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	सोमवार, 23 मार्च, 2026 (अनिवार्य: ईमेल) मंगलवार, 24 मार्च, 2026 (आरपी के कार्यालय में भौतिक रूप में मूल)
संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	बुधवार 2 अप्रैल, 2026
अंतिम सूची पर आपत्ति जमा करने की अंतिम तिथि	मंगलवार, 7 अप्रैल, 2026
संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	सोमवार, 13 अप्रैल, 2026

नोट अन्य सभी शर्तें यथावत रहेंगी। अधिक जानकारी के लिए, पात्रता मानदंड सहित विस्तृत सूचना-निर्णायक आवेदन (EOI) देखें, जिसे आप clrp.boxcworld@gmail.com पर ईमेल करके या IPE की वेबसाइट <https://arck.in/> से प्राप्त कर सकते हैं।

हस्ता. /-

अनिल कोहली, एआरसीके रिजॉल्यूशन प्रोफेशनल्स एलएलपी के अधिकृत

हस्ताक्षरकर्ता और नामित पार्टनर

बॉक्सकोवर्ल्ड प्राइवेट लिमिटेड के रिजॉल्यूशन प्रोफेशनल्स

पंजी. संख्या: IBB/I/PE-0030/PA-1/2022-23/50013

एफएए वैधता: 31-12-2026

पता: 409, अंसल भवन, 16 के.जी. मार्ग (कनॉट प्लेस), नई दिल्ली - 110001

संपर्क करें: 011-45101111 / 40078344

राष्ट्रीय कंपनी विधि न्यायाधिकरण के समक्ष

नई दिल्ली बेंच-6, नई दिल्ली के समक्ष

(मूल न्यायाधिकार क्षेत्र)

कम्पनी याचिका सं. (सीएए) 8 (एनडी) का 2026

के सम्बन्धित

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FINANCIAL EXPRESS

food and protein stood out because of its scale, fragmentation, and long-term relevance. Zappfresh became

supply hubs, and speaking directly to consumers, retailers, and suppliers. The conclusion was consistent, that

children were taking a hit, besides making them more phone addiction.



Balmer Lawrie & Co. Ltd.

(A Government of India Enterprise)
Regd. Office : 21, Netaji Subhas Road, Kolkata - 700001.
CIN : L15492WB1924OIO04835
Ph: 033 22225 654 | email: kumar.niranjan@balmerlawrie.com

Expression of Interest (EOI)

Balmer Lawrie & Co. Ltd. invites EOI for Empanelment of CA Firms / CMA Firms / Management Consultancy Firms for appointment as Internal Auditors, Risk Management Consultant, Internal Financial Control (IFC) Consultant etc. from FY 2026-27 onwards. Last date for receipt of complete application is 16.03.2026. Detailed EOI documents can be accessed from the website www.balmerlawrie.com (URL: balmerlawrie.com/tenders/active-tenders) from 23.02.26 onwards.

NOTICE OF SALE OF ASSETS OF SNNEHA NATURAL WORLD PRIVATE LIMITED (in Liquidation)

Factory at: Plot No. 1B, Village-Yadav Gat No. 50, 51, 52 and 53, Parvati Co-Operative Industrial Sector-I, Phase-III, within the local limits of Shirol, Taluka Shirol, Kolhapur - 416146.
Regd. Off. At: Flt 26-A, 1st Flr, A-3, Narayan P Chandivali Road, Off Sakivihar, Sakinaka, 400072, MH, India
(Sale under Insolvency and Bankruptcy Code, 2016)

The undersigned Liquidator of Snneha Natural World Private Limited (in Liquidation) ("Company"), appointed by the Hon'ble NCLT, Mumbai, vide order dated 17.01.2025, intends to sell the following immovable properties forming part of the liquidation estate of Corporate Debtor through an auction on "as is where is basis", "as is what is basis", "whatever there is basis" and "recourse basis". Sale will be done by the undersigned through E-Auction service provider i.e. <https://bbi.baanknet.com/eauction-bbi>.

Due Diligence and Inspection Of assets under auction	Up to Wednesday, 18 th March, 2026 (with one-day prior to Mr. Sudhanshu-Pandey - Mob. - 9821916190 - between 10 am - 3.30 pm (except Sundays and State Holidays).
Last Date to submit Bid Documents and pay Earnest Money Deposit	Up to Friday, 20 th March, 2026
Date of 29th E-Auction	Monday, 23 rd March, 2026, 3:00 PM to 5:00 PM
Declaration of Highest Bidder	Tuesday, 24 th March, 2026
Declaration of Successful Bidder	Friday, 27 th March, 2026

Sr. No.	Description (Assets)	Reserve Price (Rs. in lakhs)	EMD (Rs. in lakhs)
1	Block Asset Block 1: Plot without ETP includes building existing on plot no 1B with 2,700.00 SQ.M / 29,052.00 SQ. FT and existing plot 1 C with 15,152.00 SQ.M / 1,63,036.00 SQ. FT. on lease from Parvati Co-Operative Industrial Estate. Thus, total area of Asset Block of land with building is 17,852 SQ.M. / 1,92,088 square feet. The land includes Building admeasuring approximate built-up area of 46,246.50 Sq. Ft.	463.00	2

CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST ("EOI") PUBLISHED ON 09.02.2026 FOR

BOXCOWORLD PRIVATE LIMITED ENGAGED IN BUSINESS OF GLOBAL LOGISTICS AND SUPPLY CHAIN SOLUTIONS AT NOIDA (UTTAR PRADESH), MUMBAI & GUJARAT

With reference to the FORM G published on 09.02.2026 in the matter of Boxcoworld Pvt Ltd., it is hereby informed that the timelines for submission of EOI has been further extended and the revised timelines for the same are as follows:

Particulars	Original	Revised
Last date for receipt of expression of interest	24.02.2026	16.03.2026 (Mandatory through email) 17.03.2026 (Original in physical form at the office of the RP)
Date of issue of provisional list of prospective resolution applicants	06.03.2026	26.03.2026
Last date for submission of objections to provisional list	11.03.2026	31.03.2026
Date of issue of final list of prospective resolution applicants	21.03.2026	10.04.2026
Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.03.2026	15.04.2026
Last date for submission of resolution plans	25.04.2026	15.05.2026

For more details, please refer to detailed EOI comprising the Eligibility Criteria, which may be obtained by email to cirp.boxcoworld@gmail.com or can be obtained from website of IPE-<https://arck.in/>

Sd/-
Anil Kohli, Authorised Signatory & Designated Partner of
ARCK Resolution Professionals LLP
Resolution Professional of Boxcoworld Private Limited
Reg No.: IBB/IPE-0030/IPA-1/2022-23/50013
AFA Valid Upto: 31.12.2026

Address: 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001
Date: 23.02.2026
Place: New Delhi

CYBERTECH SYSTEMS AND SOFTWARE LIMITED

CIN: L72100MH1995PLC084788

REGD Off: 'CYBERTECH HOUSE', PLOT NO. B-63/64/65,
ROAD NO. 21/34, J.B. SAWANT MARG, MIDC, WAGLE ESTATE,
THANE (WEST), MAHARASHTRA - 400604

Tel: +91 22-6983-9200 | E-mail ID: cssi.investors@cybertech.com |
Web: <https://cybertech.com>

NOTICE OF POSTAL BALLOT TO MEMBERS

Pursuant to Section 110 of the Companies Act, 2013 read with Rule 22 of the Companies (Management and Administration) Rules, 2014 and the Circulars issued by the Ministry of Corporate Affairs, Government of India, a Special Resolution for Payment of Incentive to Mr. Ramasubramanian Sankaran (DIN: 05350841), Executive Director of the Company, as set out in the Notice dated 11th February, 2026, is proposed to be passed through Postal Ballot by voting through electronic means

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BOXCOWORLD PRIVATE LIMITED

GLOBAL LOGISTICS & SUPPLY CHAIN SOLUTIONS PROVIDER AT
NOIDA(UTTAR PRADESH)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	BOXCOWORLD PRIVATE LIMITED U63090UP2021FTC146379
2.	Address of the registered office	6th Floor, Tower A, Lotus Business Park Plot 8, Sector 127, Noida, Gautam Buddha Nagar , Noida, Uttar Pradesh, India - 201301
3.	URL of website	https://boxcoworld.io
4.	Details of place where majority of fixed assets are located	Gandhidham, Gurjarat, 39 Trailers
5.	Installed capacity of main products/ services	N.A
6.	Quantity and value of main products/ services sold in last financial year	222 Crore (As per Audited BS 2024-25) Generated from freight services
7.	Number of employees/ workmen	40
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at cirp.boxcoworld@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at cirp.boxcoworld@gmail.com
10.	Last date for receipt of expression of interest	24.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	06.03.2026
12.	Last date for submission of objections to provisional list	11.03.2026
13.	Date of issue of final list of prospective resolution applicants	21.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to the prospective resolution applicants	26.03.2026
15.	Last date for submission of Resolution Plans	25.04.2026
16.	Process email id to submit EOI	cirp.boxcoworld@gmail.com

Sd/-

Naveen Kumar Jain

Reg. No. IBBI/IPA-001/IP-P00650/2017-2018/11097

AFA Valid upto 30.06.2027

Reg Address: Plot No. 2236, Sector 46, Gurgaon-122001

For BOXCOWORLD PRIVATE LIMITED

Date - 09-02-2026

